

Part-II Section 3 Sub Section(II)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY

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New Delhi, Dated 6th October, 2005

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NOTIFICATION NO. 29(RE 05)/2004-09

S.O.(E) In exercise of powers conferred under paragraphs 2.4 of the Foreign Trade Policy, 2004-09, in partial modification to Notification No. 20/2004-09 dated 17-8-2005 the Director General of Foreign Trade hereby announces that the Rate of Duty Drawback of Rs. 1025/- per M.T. for HSD, shall be applicable to supplies by domestic oil companies under various schemes under Chapters 4, 6, 7 & 8 of the Foreign Trade Policy, until further orders.

This issues in public interest.

Sd/-
(K.T. Chacko)
Director General of Foreign Trade
and ex-officio Addl. Secretary to the Govt. of India

(Issued from file No. Misc.12/AM-2005/DBK Cell)